

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 223  
TO BE ANSWERED ON 21<sup>ST</sup> JULY, 2015

NEGOTIABLE WAREHOUSE SYSTEM

223. SHRI DUSHYANT CHAUTALA :

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is providing loan facility to farmers under Warehousing Development and Regulatory Authority through negotiable warehouse system;
- (b) if so, the details thereof and the total number of farmers who availed loan facility through negotiable warehouse system during the last three years, State-wise; and
- (c) the financial implications of the said scheme during the said period?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

---

(a): Government is not providing any loan directly to farmers under Warehousing Development and Regulatory Authority (WDRA) through Negotiable Warehouse Receipt System. WDRA is only responsible for registration of warehouses which can issue Negotiable Warehouse Receipts (NWRs).

(b) & (c): Loans against NWRs are given by Banks. Farmers having Kisan Credit Card can avail loan facility upto Rs. three lakh from Regional Rural banks and Cooperative banks for period upto six months post harvest against NWRs on same rate as available to crop loan for keeping their produce in warehouses, as per the guidelines issued by Department of Financial Services and NABARD.

\*\*\*